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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/26/CB/2017
NAME OF THE PETITIONER(S) : D. SUYARAJ
NAME OF THE RESPONDENT(S) : S.M. DETERGENTS PVT LTD & 2 OTHERS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	B. Senthil bahu For vrdya sreeni advocate	For Respondent	B. Senthil bahu
2.	SUMIT ANARWAL For KSR & Co. Company Secretaries LLP	For Petitioners	Sumit Anarwal

ORDER

PCS representing the petitioner present. Proxy representing the counsel for respondent on record present and prayed time for filing counter. Final opportunity is granted to the respondent to file counter with a direction to furnish a copy of the same to the other side. Put up on 14.09.2017 at 10.30 A.M.

sd/-
(K. Anantha Padmanabha Swamy)
Member (Judicial)